

No. 1430 on the 3rd April, 1958 and state the further progress made with regard to the production of a documentary film on the life and teachings of Shri Rabindranath Tagore?

The Minister of Information and Broadcasting (Dr. Keskar): It has been decided to entrust the production of the film on Shri Rabindranath Tagore to Shri Satyajit Roy. The film is scheduled to be completed before the Tagore Centenary in 1961.

Dandakaranya Scheme

1482. { Shri D. C. Sharma:
Sardar Iqbal Singh:
Shri Ram Krishan:
Shri R. C. Majhi:
Shri Barman:

Will the Minister of **Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Starred Question No. 1764 on the 22nd April, 1958 and state the progress made so far with regard to the reclamation work of Dandakaranya?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Dandakaranya as a whole is not being reclaimed; only selected parts of it are to be reclaimed.

Reclamation operations are in progress in the Pharasgaon area. The first village has been constructed and about 200 acres reclaimed so far.

State Trading Corporation of India (Private) Ltd.

1483. **Shri Abdul Salam:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the State Trading Corporation of India (Private) Ltd., has recently purchased a quantity of 60,000 tons of nitrogenous fertilisers from West Germany;

(b) whether the purchase has been made on a barter basis;

(c) whether the entire quantity is to be brought in Indian vessels; and

(d) if so, whether the freight rates agreed to are competitive and advantageous to the country?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) No, Sir.

(c) and (d). Yes, Sir.

Employment Exchanges

1484. { Shri Bibhuti Mishra:
Shri Sadhu Ram:

Will the Minister of **Labour and Employment** be pleased to state:

(a) the total number of literate and illiterate unemployed persons registered with the Employment Exchanges in the various States during the year 1957-58 and 1958-59 so far;

(b) the number of persons provided with employment during the above period; and

(c) whether Government have devised any schemes for expediting placement of these unemployed persons registered with the Employment Exchanges?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The information is as under:

Item	Matriculates and above		Others	
	1957-58	1958 (April-June)	1957-58	1958 (April-June)
	1	2	3	4
Registrations	5,53,575	1,65,187	13,13,610	3,67,236
Placements	67,276	17,315	1,36,131	41,886

(c) The schemes under the 2nd Five Year Plan are devised to expedite placement of the unemployed.

Health Insurance Corporation

1485. Shri Damani: Will the Minister of Labour and Employment be pleased to state:

(a) the amount collected for health insurance under the Employees' State Insurance Corporation during the year 1957-58;

(b) how much has been spent during the same period; and

(c) what is the accumulated balance of this fund and how it is intended to be spent?

The Deputy Minister of Labour (Shri Abid Ali): (a) Rs. 6,67,11,495.

(b) Rs. 4,37,99,697.

(c) Rs. 13,90,91,575 (upto the end of 1957-58).

The surplus funds will be utilised for the construction of hospitals, annexes to existing hospitals, and dispensaries for insured persons.

Aid to States

1486. Shri Anirudh Sinha: Will the Minister of Planning be pleased to state:

(a) the amount of Central assistance to the States for implementing the Second Five Year Plan during the year 1957-58 State-wise; and

(b) the machinery if any, which the Central Government has established to control the utilisation of this assistance?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 29.]

(b) The Government of India do not control the utilisation of the assistance as the expenditure is incurred by the State Governments. But where Central assistance has been given for specific schemes, they satisfy themselves by obtaining periodical reports of the actual expenditure from

the State Governments that the amount of Central assistance has been utilised on the purpose for which it was intended.

Refugee Colonies of Belonia

1487. Shri Bangshi Thakur: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that about 150 families of refugee fishermen are living in the refugee colonies of Belonia, Tripura;

(b) if so, their sources of income at present; and

(c) whether Government has formulated any scheme for development of fishery for the rehabilitation of these displaced persons?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.

(b) Their main occupation at present is cultivation for which 2 acres of land has been allotted to each family. In addition they are engaged in development works; catching fish from rivers, tanks and ponds and dry fish business.

(c) No specific scheme has yet been formulated. Two areas measuring 11.36 acres in all have been selected for development of fishery and are being surveyed by the Tripura Rehabilitation Department for the purpose of working out a detailed scheme.

Betel-leaf Plantation

1488. Shri Bangshi Thakur: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that the Tripura Administration submitted a scheme regarding Betel-leaf cultivation in Belonia refugee colonies with a view to properly rehabilitate displaced families; and

(b) if so, the action taken thereon?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). In December, 1956, Rehabilitation Department of